

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/189 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Susil Kumar Sarma,
Member,
Motor Accident Claims Tribunal, Nagaon.

Dated Guwahati the 11th January 2019.

Sub: **Restricted Holiday with station leave permission.**

Ref:- Your letter No. MACT/N/41 Dated, Nagaon, the 9th January 2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 17.01.2019 along with station leave permission from the evening of 11.01.2019 till morning of 18.01.2019, has been granted/~~rejected~~. The Additional District and Sessions Judge, No.1, Nagaon and in his absence, the senior most Judicial Officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1993/190 /A, dated 11.1.19 

Copy to:

1. The Additional District and Sessions Judge, No.1, Nagaon for favour of information and necessary action.

Sd/-
JOINT REGISTRAR (VIGILANCE)